

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-528/ND/2020**

**IN THE MATTER OF:
M/s. Sun Land Alloys**

....PETITIONER

Vs.

M/s. Kiran Udyog Pvt. Ltd.

....RESPONDENT

**Section
Under Section 9 of IBC**

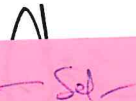
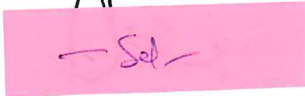
**Order delivered on 09.07.2021
(Virtual Hearing)**

**Coram:
DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Sanyam Jain, Advocate.
For the Respondent/Corporate Debtor :**

ORDER

Heard the submissions made by the Counsel for the petitioner. The Counsel for the petitioner has submitted that the matter has been posted to 15.07.2021 and therefore, let this matter be posted to **15.07.2021**.

**(Hemant Kumar Sarangi)
Member (T)**




**(P.S.N. Prasad)
Member (J)**